

The Telangana Transplantation of Human Organs (Repeal) Act, 2025

Act No. 18 of 2025

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No. 18]

HYDERABAD, MONDAY, MAY 5, 2025.

TELANGANA ACTS, ORDINANCES AND REGULATIONS ETC.

The following Act of the Telangana Legislature, received the assent of the Governor on the 2nd May, 2025 and the said assent is hereby first published on the 5th May, 2025 in the Telangana Gazette for general information:—

ACT No. 18 OF 2025.

AN ACT TO REPEAL THE TELANGANA TRANSPLANTA-TION OF HUMAN ORGANS ACT, 1995.

Be it enacted by the Legislature of the State of Telangana in the Seventy-Sixth Year of the Republic of India, as follows:-

1. (1) This Act may be called the Telangana Transplantation of Human Organs (Repeal) Act, 2025.

Short title, and commencement. (2) It shall be deemed to have come into force on the 26th day of March, 2025.

Repeal and savings. Act No.24 of 1995. 2. (1) The Telangana Transplantation of Human Organs Act, 1995, is hereby repealed.

Act No. 1 of 1891.

(2) On such repeal, the provisions of section 8 of the Telangana General Clauses Act, 1891 shall apply.

RENDLA THIRUPATHI,

Secretary to Government, Legal Affairs, Legislative Affairs & Justice, Law Department.